COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 238 OF 2015 APPEAL NO. 269 OF 2015 & IA NO. 434 OF 2015 AND APPEAL NO. 12 OF 2016

Dated: 20th August, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

APPEAL NO. 238 OF 2015

In the matter of:

Gujarat Granito Manufacturers Association Appellant(s)

۷s.

Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Sakie Jakharia

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1

Ms. Ranjitha Ramachandran for R-2 & R-3

APPEAL NO. 269 OF 2015 & IA NO. 434 OF 2015

In the matter of:

Essar Power Gujarat Ltd. Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Jyotsna Khatri

Counsel for the Respondent(s): Ms. Suparna Srivastava for R-1

Ms. Ranjitha Ramachandran for R-2 & R-3

Ms. Sakie Jakharia for R-4

APPEAL NO. 12 OF 2016

In the matter of:

Essar Oil Ltd. Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Jyotsna Khatri

Mr. Hemant Singh

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1

Ms. Ranjitha Ramachandran for R-2 & R-3

ORDER

The learned counsel for the Appellant, in Appeal Nos. 269 of 2015 and 12 of 2016, is stated to be in some personal difficulty and seeks an adjournment on that ground.

List the matter on <u>12.10.2018</u>, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

vt/pr